

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/73/2018**

**PETITION NUMBER : CP/56/2017**

**NAME OF THE APPLICANT : OBO Betterman Holding GMBH**

**NAME OF THE RESPONDENT(S) : OBO Bettermann India Pvt Ltd & others**

**UNDER SECTION : Sec 424 of CA 2013 Rule 11 of NCLT  
Rules 2016**

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**ORDER**

Ld. Counsel Mr. Avinash Das for the Petitioner. Ld. Counsel Mr. Thriyambak Kannan appears for the Respondent.

Synopsis has been filed by R2 vide Diary No.50/3.1.2024 and also additional typeset filed vide Diary No.398/24.1.24.

Counsel for the Applicant sought short adjournment as Sr. Counsel is not available.

List the application for hearing on **03.04.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**